

1	2	3	4	5	6
6.	New Delhi	0.00	50.00	30.00	0.00
7.	Puducherry	0.00	0.00	30.00	0.00
TOTAL		64.99	180.75	77.00	0.00
GRAND TOTAL		4384.49	4439.75	3456.06	3841.57

**Checking of pollution in rivers and water bodies in urban areas**

2768. SHRI D. KUPENDRA REDDY: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether awareness campaigns were/are being conducted for checking pollution in rivers, dying marine ecosystems and degradation of environment in urban areas;

(b) if so, the details thereof; and

(c) measures being taken towards reducing water pollution in rivers especially in urban areas?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) and (b) Ministry of Environment, Forest and Climate Change (MoEF&CC) is implementing Environment Education, Awareness and Training scheme with an objective to promote environmental awareness among all sections of the society and to mobilize people's participation for conservation of environment. On the occasion of the World Environment Day, 2018, which was hosted by India, a campaign on the theme "Beat Plastic Pollution" was undertaken by MoEF&CC from 23rd May, 2018 to 10th June, 2018. The campaign included cleaning up of 24 identified beach stretches and 24 identified riverine stretches in various States with the involvement of school children, eco-club schools and general public including Government officials. On the above occasion, mini marathons were organized in Delhi and also in four locations in the country; namely, Bengaluru, Bhubaneswar, Shillong, and Gandhinagar which involved participation of large numbers of school children and general public. Awareness about various environmental issues including pollution in rivers, marine ecosystems and degradation of environment in urban areas was also undertaken under National Green Corps programme of the Ministry.

(c) The MoEF&CC is supplementing the efforts of the State Governments in abatement of pollution in rivers under the scheme of National River Conservation Plan (NRCP) on a cost sharing basis between Central and State Government. So far, under the scheme, polluted stretches of 32 rivers in 76 towns spread over 14 States have been covered and sewage treatment capacity of 2472.43 MLD has been created.

### High pollution areas under NCAP

2769. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government drawn a roadmap for National Clean Air Programme (NCAP);
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government has identified any high pollution areas under the Programme;
- (d) if so, details thereof and if not, the reasons therefor;
- (e) whether Government has prepared any graded action plan for implementation in high pollution areas; and
- (f) if so, details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) and (b) In order to address the increasing air pollution across the country in a comprehensive manner, Ministry of Environment, Forest and Climate Change has finalized the National Clean Air Programme (NCAP) as a pan India medium term five-year national level strategy to tackle the increasing air pollution problem across the country. Overall objective of the NCAP is comprehensive mitigation actions for prevention, control and abatement of air pollution besides augmenting the air quality monitoring network across the country. Taking into account the available international experiences and national studies, 20-30% reduction of PM<sub>2.5</sub> and PM<sub>10</sub> concentration is targeted by 2024. This is keeping 2017 as the base year for comparison.

(c) and (d) On the basis of available monitoring data, 102 non-attainment cities have been identified for undertaking air pollution mitigation actions under the Programme. The list of 102 non-attainment cities is given in Statement. [Refer to the Statement Appended to the Answer to USQ No. 2759 (Part (a) to (c))].